

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

A D D E N D U M

Dated Guwahati, the 1st May, 2025

No. HC.XXXVII-36/2025/131/R.Cell ##### In continuation of this Registry's earlier Notification No. HC.XXXVII-36/2025/121/R.Cell dated 24.04.2025, the Gauhati High Court has been pleased to allow Sri James Teron, Multi Tasking Staff of this Registry, to appear in the Limited Departmental Examination (LDE) schedule to be held on **24.05.2025** (Saturday) for promotion to the post of Judicial Assistant as per Rule 7 (3) (II) (iii-A) of the Gauhati High Court Services (ACC) Rule, 1967 are directed to appear in.

All other terms and conditions will remain same as mentioned in the notification dated 24.04.2025.

By order,


REGISTRAR (ADMINISTRATION)

Memo No. HC.XXXVII-36/2025/131A/R.Cell

Dated 01.05.2025 

Copy for information and necessary action to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vig. /Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar,....., Gauhati High Court, Guwahati.
5. The Officer on Special Duty (Protocol), Gauhati High Court, Guwahati.
6. The Deputy Registrar,....., Gauhati High Court, Guwahati.
7. The Assistant Registrar,....., Gauhati High Court, Guwahati.
8. The Court Manager, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, for immediate uploading of the notification in the official website of the High Court under the caption "**Addendum to this Registry earlier notification dated 24.04.2025 regarding schedule of the LDE in**

connection with promotion to the post of Judicial Assistant from the Non-Ministerial Grade-III and Grade-IV staff in the Principal Seat of the Gauhati High Court" under the tab "promotion/transfer of High Court Employees".

10. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
11. Sri Bikash Kumar Sarma, Programmer, Gauhati High Court, Guwahati with a direction to make necessary arrangement for the Skill Test.
12. The AO(J),, Gauhati High Court, Guwahati.
13. The Court Officer-I/II, Gauhati High Court, Guwahati.
14. The person concerned.
15. The Gauhati High Court Notice Board (Old Block/New Block).
16. The Order file.

REGISTRAR (ADMINISTRATION)

01.05.25.

15/5